

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 2951  
ANSWERED ON 18/03/2025

**E-COMMERCE EXPORT HUB**

2951. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:  
SHRI MANICKAM TAGORE B:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the status of the first e-commerce export hub scheduled to begin functioning in March 2025 and the number of other e-commerce export hubs are expected to be launched in the coming years, and the details of the timeline for their establishment;
- (b) whether the Government has sought an effective return policy for goods as part of the e-commerce export hubs initiative and if so, the details thereof and the extent to which the Government plans to address the high return rate of 15-20 per cent in e-commerce exports;
- (c) the details of steps are being taken by the Government to implement a streamlined and efficient return for goods under the new hubs;
- (d) the details of measures taken by the Government considering to ease the financing for e-commerce exporters, particularly for Small and Medium Enterprises (SMEs);
- (e) whether the Government proposed any specific schemes or funding mechanisms to support the financial needs of exporters using these hubs; and
- (f) if so, the details thereof?

**ANSWER**

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI JITIN PRASADA)

- (a) 5 E-Commerce Export Hubs (ECEH) are being piloted currently and the operationalisation is subject to clearances from Regulatory Authorities.

**(b) & (c)** As per Central Board of Indirect Taxes and Customs (CBIC) Notification no. 45/2017-Customs dated 30.06.2017, Customs Duty leviable as specified in first schedule of Customs Tariff Act, 1975 and Integrated Tax, Compensation Cess under sub-section (7) and (9) of Section 3 of Customs Tariff Act are exempt when the goods are re-imported into India, subject to certain conditions.

**(d) to (f)** The Export Promotion Mission is jointly led by the Department of Commerce, Ministry of MSME, and Ministry of Finance, with key objectives including improving access to export credit and expanding cross-border factoring support, particularly for MSMEs and E-Commerce exporters. Support for exports through E-Commerce Export Hubs (ECEHs) is also under consideration. Presently, the mission schemes are in the consultation phase, with ongoing discussions among the mentioned ministries and other stakeholders to establish a holistic and coordinated approach to export promotion.

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